

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2300

ANSWERED ON:22.08.2013

EMPLOYMENT UNDER MGNREGS

Das Shri Ram Sundar;Haque Shri Sk. Saidul;Karwariya Shri Kapil Muni

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons who actually received 100 days job and the number of the job cards issued under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State/UT-wise;
- (b) the amount of the wages paid to the beneficiaries in cash and through post offices/banks separately during the said period, State/UT-wise;
- (c) the nature of complaints generally made by the job cardholders under the Scheme;
- (d) the action/steps taken by the Government to address these complaints;
- (e) whether many of the States are not able to implement the Scheme properly;
- (f) if so, the details thereof;
- (g) whether the Government has taken any action to find out the reasons for problems arising in those states;
- (h) if so, the details thereof; and
- (i) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a)&(b): The total number of job cards issued since inception of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and the number of households who have completed 100 days of employment during the last three years and the current year as reported by the States/UTs is at Annexure-I.Amount of wages paid to the workers under MGNREGA during last three years and current year is at Annexure-II.Authentic information on the total amount of wages paid to the MGNREGA beneficiaries and the amount paid through Post Offices and banks is linked to the roll out of e- FMS by all the states/UTs. The States/UTs have been instructed to roll out e-FMS in all the rural districts of the country. Capture of data in the Ministry's MIS will require uploading of relevant information by the Post Offices and Banks through which wage payments are routed.

(c)to(i): The Ministry receives a number of complaints about implementation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the States/UTs.The complaints mainly relate to cases of job cards not provided, misappropriation of funds, engagement of contractors, forgery of muster roll, manipulation in job cards, under payment of wages, non-payment of wages, corruption and other irregularities, use of machinery, delay in payments etc.Since the implementation of the Act is vested with the State Government in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned state Government for taking appropriate action including investigation, as per law.Enquiry reports are analyzed at the central level and suitable advisories are issued to the State Governments for initiation of departmental inquiry, proceedings for disqualification/termination in respect of elected officials, lodging of FIR against the delinquent official(s) in case prima-facie a criminal intent is established, recovery of amount misappropriated etc. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs and have been displayed on website www.nrega.nic.in.

Periodical instructions are issued by the Ministry to the States/UTs on every aspect of the implementation of MGNREGA. There is a comprehensive system of monitoring and review of the implementation of MGNREGA, which inter-alia include Periodic Progress Report, Performance Review Committee, Quarterly Regional Reviews, Area Officers' Scheme, National Level Monitors and Vigilance & Monitoring Committees at the State and District levels. Independent Monitoring and verification by National Level Monitors (NLMs) and Area Officers are also carried out in cases of specific complaints. The findings and reports of such review meetings and visits are shared with the concerned States/UT Governments for follow up action.